

Work Permits for Indians in Malaysia

514. SHRI SHIVA CHANDRA JHA :
SHRI B. K. DASCHOWDHURY :
SHRI R. R. SINGH DEO :
SHRI Y. A. PRASAD :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether 25,000 Indians working in Malaysia have been given renewed working permits in that country ;

(b) if so, the details thereof ; and

(c) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). Government are aware that to the end of 30th January, 1970, 26,437 work permits issued to non-citizens have been renewed by the Malaysian Government. No figures relating to persons of Indian origin are separately available.

(c) Government have taken note that the Malaysian Government are taking effective measures to solve the problem.

Statement of Shri K. G. Bose regarding Farakka Project Employees

515. SHRI BADRUDDUJA :
SHRI K. HALDER :
SHRI JYOTIRMOY BASU :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government's attention has been drawn to press statement by Shri K. G. Bose, President of the Central Government Employees Coordination Committee, issued on the 14th January, 1970 in Calcutta alleging that the Farakka Project authorities have started a systematic campaign to malign the workers and employees of the Project to disrupt their legitimate struggle for job security ; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) Yes, Sir.

(b) The allegation that the Farakka Barrage Project authorities have started a systematic campaign to malign the workers

and employees of the Project to disrupt their legitimate struggle for job security is entirely incorrect. The workers have put in a list of demands. These have been considered and accepted as far as possible.

The Government have under consideration various steps to assist alternative employment to the employees and workers on the Project who might be rendered surplus on completion of the Project which will be after some time. The workers of the project have been informed from time to time of the actions being taken in this regard.

Use of Imported Cars by Ministers

516. SHRI P. C. ADICHAN :
SHRI S. K. TAPURIAH :
SHRI RAM SWARUP
VIDYARTHI :
SHRI BANSH NARAIN SINGH:

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether in the light of the demands for austerity in Government expenditure made at the Bombay Session of the A. I. C. C., Government have taken any decision for reducing expenditure on amenities for Ministers and high officials of Government including replacement of foreign made cars by Indian made cars ;

(b) if so, the details thereof ; and

(c) the number of foreign made cars in use by the Central Government Ministers, Officers and Departments including independent offices and how they are proposed to be replaced by Indian made cars.

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) to (c). The information is being collected from the concerned Ministries and will be laid on the Table of the House.

संघ लोक सेवा प्रायोग के माध्यम से कमीशन प्राप्त अधिकारियों की सूची

517. श्री राम स्वरूप विद्यार्थी :

श्री बंश नारायण सिंह :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय सेना में